

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:684
ANSWERED ON:07.08.2013
BIOMETRIC SURVEY FOR EWS TENEMENTS .
Bansal Shri Pawan Kumar

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether some labour and jhuggi/jhonpri colonies in UT, Chandigarh were left out from the biometric survey carried out in 2006 for determining eligibility for allotment of rehabilitation EWS tenements;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the residents of various such colonies have been requesting for such a survey ever since; and
- (d) if so, the reaction of the Government thereon?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION [DR. (MS.) GIRIJA VYAS]

(a) to (b): The Union Territory (UT) of Chandigarh has informed that the biometric survey was carried out in the year 2006 in the 18 recognized slum colonies for the rehabilitation of the slum dwellers. The Adarsh Colony, Sector 53, Near Palsora was left at the time of biometric survey because it was situated on the boundary of the Chandigarh and Mohali (Punjab) and at the particular time the boundary between Chandigarh and Punjab was not clearly demarcated. On demarcation, it was found that this colony falls within U.T., Chandigarh.

(c) & (d): As informed by the Union Territory of Chandigarh, requests were received by the Chandigarh Administration from the
(i) Resident of Adarsh Colony near Palsora

(ii) New Indira Colony, Near Manimajra & Panchkula (Haryana) border. The reason for not including Adarsh Colony has been stated above. The reason for not including New Indira Colony in the Bio-Metric Survey was that in 2006, this Colony was in Panchkula, Haryana bordering Chandigarh. The residents of this colony migrated to Chandigarh after 2006 from Panchkula. However, under the Chandigarh Small Flat Scheme, 2006 only those residents are entitled for the rehabilitation whose names figure in the bio-metric survey carried out in the year 2006 and are, therefore, not eligible under the Scheme.